NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2017

NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN

NAME OF THE RESPONDENT(S)

: CLOUDNOW TECHNOLOGIES PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Anaro Sashothman Aprocate For Ri, 2, 315

2. Rayi Rasamsman

Alsur-

FOR PETITIONERS

FOR POVITRAVENKATESIMM

IN CEAST

ORDER

Counsels for both the parties are present and submitted that the matter has been settled between the parties and prayed for time to file memo of compromise. At request, time is enlarged. Put up on 15.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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